

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1258
ANSWERED ON:17.08.2012
PERFORMANCE OF CSS THROUGH PRI
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Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the total number of Gram as well as Block Panchayats in the country and the elected members in these Panchayats, State-wise;
- (b) the funds allocated, released and utilized by the Panchayati Raj Institutions (PRIs) for the purpose of their training and capacity building during each of the last three years and the current year, State-wise;
- (c) whether the lack of technical and managerial capacity of the PRIs has hampered the performance of various Centrally Sponsored Schemes (CSS) currently being implemented through the PRIs;
- (d) if so, the reasons therefor and the reaction of the Government thereto;
- (e) whether the Ministry of Rural Development (MoRD) has proposed to contribute a portion of its allocation to Ministry of Panchayati Raj (MoPR) in order to strengthen PRIs; and
- (f) if so, the details thereof along with the other measures being taken by the Government to strengthen PRIs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

- (a): The number of Gram Panchayats and Block Panchayats in the country and the number of elected members therein state-wise is given in Annex-I.
- (b): Ministry of Panchayati Raj (MoPR) provides assistance to States/ State Institutes of Rural Development for training of Elected Representatives and functionaries of Panchayats under the Schemes of Backward Regions Grant Fund (BRGF), Rashtriya Gram Swaraj Yojana (RGSY) and Panchayat Mahila Evam Yuva Shakti Abhiyan (PMYESA). The State-wise details about the financial assistance provided under these Schemes during the last three years and the current year is at Annex – II.
- (c) & (d): The capacity of Panchayats to implement Centrally Sponsored Scheme (CSS) varies across the states in various aspects like manpower, building and expenses for processes. The Functions, Funds and Functionaries (3F's) devolved to the Panchayats also vary widely across the states. Ultimately, the state governments are responsible for building up manpower etc. and for devolution of 3F's. The Ministry of Panchayati Raj has been supporting strengthening of Panchayats in capacity building as stated above. Besides, MoPR has been advocating with state governments for greater devolution of 3F's to Panchayats.
- (e): The Minister, Rural Development and Drinking Water & Sanitation has suggested to the Planning Commission that 1% of the outlay for the Ministry of Rural Development and the Ministry of Drinking Water & Sanitation may be earmarked for strengthening Panchayats.
- (f): Apart from the assistance provided for capacity building as described above, MoPR has promoted e-enablement of Panchayats through the e-Panchayat scheme. An untied grant is provided to Panchayats through States for bridging critical gaps in local infrastructure in 250 backward districts on the basis of decentralized planning under BRGF. Through the Panchayat Empowerment and Accountability Incentive Scheme (PEAIS), MoPR has incentivized States for devolving 3Fs to Panchayats and has incentivized Panchayats for performance.